

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.412
IA/5321/2020 IN IB/835/ND/2020

IN THE MATTER OF:

Mr. Sanjeev Aggarwal & Ors.	...	Applicant
Versus		
M/s Supertech Township Project Limited	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 12.05.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Akshay Srivastava, Adv., Ms. Riddhi Jain, Adv. & Mr. Rishabh Govila, Adv.
For the Respondent	: Mr. Rishi Kapoor, Adv. & Ms. Tabassum Sahanaz, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 07.07.2023.

Sd/-
(Court Officer)